

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
IA No.330 of 2013 and IA No.387 of 2013 in
Appeal No.243 of 2013**

Dated: 16th January,2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**LMJ Energy Infralogistic Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar
Ms. Divya Ray
Mr. Jayant Mehta
Mr. Rajiv Ranjan

Counsel for the Respondent(s) : Mr. Harsh Peechara,
Ms. Sonali Malhotra and
Mr. Rakesh Dewan for PNGRB

ORDER

We have already heard both the parties in Main Appeal, Additional Written Submission has been filed by the Petroleum Board. We will hear the Applicant in IA No.387 of 2013 for intervention on 23.01.2014.

Post the matter for hearing in IA on **23.01.2014**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt